

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1665
ANSWERED ON:23.03.2012
HOSTELS FOR WORKING WOMEN
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the State-wise number of working women's hostels in the country including Gujarat;
- (b) the details of norms to allocate funds for building these hostels;
- (c) whether the Government has received proposals from some State Governments to build more working women's hostels;
- (d) if so, the State-wise details thereof; and
- (e) the action taken thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): Since the inception of the scheme, 891 working women hostels have been sanctioned in the country including 26 working women hostels in Gujarat. State-wise number of working women's hostels sanctioned throughout the country is given at Annex.
- (b): The Scheme of Working Women Hostel has been revised and notified on 26-11-2010. As per the revised norms of the Scheme, financial assistance is provided to the eligible implementing organizations such as State Government agencies and Civil Society Organizations etc. upto 75% of the cost of construction of the hostel building for working women on public land as per the prescribed area norms. There is also provision of extending financial assistance for hostels to be run in rented premises. Corporate houses or associations like CII, ASSOCHAM, FICCI etc., also can seek financial assistance for a matching grant (50:50) for hostel building construction on public land only. There is also a provision of one-time non-recurring grant @ Rs. 7500/- per inmate for purchase of furniture and furnishings.
- (c)to(e): During the current financial year, only one viable proposal from Government of Kerala for construction of working women hostel at Vanchikkavala, Idukki District by Kerala State Women's Development Corporation Ltd. was received which was processed as per norms of the Scheme. Accordingly, the State Government was requested to complete/furnish the requisite information/documents which have been completed by them only recently.